

From:
Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2023-24/Apptt.
Letter No. _____ /Apptt.
Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: **Regarding nomination of Judicial Officers for NJA Programme “National Seminar on Bail and Interlocutory Application” [P-1376] scheduled to be held on 9th & 10th December, 2023 at NJA, Bhopal.**

Ref.-: Your Lordship’s Letter No. NJA/Dir./Ac.Prog./2023-24/1455 dated 01st July, 2023.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2023-24 for the month of December, 2023 in the following manner:-

Prog. No.	Programme Date	Name of Programme	Nature of programme	Nominated Participants
P-1376	9 th & 10 th December, 2023	National Seminar on Bail and Interlocutory Application	Regular	1. Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga. 2. Mr. Arjun Saw, Chief Judicial Magistrate, Godda.

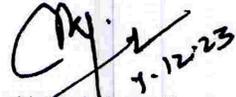
This is for your Lordship’s kind information and needful.

Yours Sincerely,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 4333 /Apptt.

Dated Ranchi the 04/12/2023

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court’s website / The Principal District & Sessions Judge, Lohardaga & Godda / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


Registrar (Administration)